



HIGH COURT OF SIKKIM  
Record of Proceedings through Video Conferencing

**WA No.01 of 2017**

M/S. NEKTOR ENGINEERS AND PROJECT CONSULTANTS ...APPELLANT

VERSUS

UNION OF INDIA AND OTHERS ...RESPONDENTS

**Date: 17.10.2020**

**CORAM:**

**HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI, CHIEF JUSTICE  
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

...

*(ARUP KUMAR GOSWAMI, CJ)*

Mr. A. K. Upadhyaya, learned Senior Counsel appearing for the appellant submits that he has instructions from the appellant not to press the appeal.

Also heard Mr. Karma Thinlay, learned Central Government Counsel for the respondents.

In view of the submission of Mr. Upadhyaya, the writ appeal is dismissed as not pressed.

IA No.3/2020 is also dismissed as not pressed.

**Judge**

**Chief Justice**

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